

12 hrs.

PAPERS LAID ON THE TABLE

NOTIFICATIONS UNDER CUSTOMS ACT, 1962, GOLD CONTROL (FORMS, FEES AND MISCELLANEOUS MATTERS) AMNDI. RULES, 1976, NOTIFICATIONS UNDER CENTRAL EXCISE RULES, 1944, AND MEDICAL AND TOILET PREPARATIONS ETC., RULES, 1976

THE MINISTER OF STATE IN-CHARGE OF REVENUE AND BANKING (SHRI PRANAB KUMAR MUKHERJEE): I beg to lay on the Table—

- (1) A copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962:—
 - (i) G.S.R. 125(E) published in Gazette of India dated the 13th March, 1976 together with an explanatory memorandum.
 - (ii) G.S.R. 326 published in Gazette of India dated the 6th March, 1976. [Placed in Library. See No. LT-10468/76].
- (2) A copy of the Gold Control (Forms, Fees and Miscellaneous Matters) Amendment Rules, 1976 (Hindi and English versions) published in Notification No. S.O. 143(E). in Gazette of India dated the 27th February, 1976, under sub-section (3) of section 114 of the Gold (Control) Act, 1968. [Placed in Library. See No. LT-10469/76]
- (3) A copy each of the following Notifications (Hindi and English versions) issued under the Central Excise Rules, 1944:—
 - (i) G.S.R. 115(E) published in Gazette of India dated the 9th March, 1976 together

with an explanatory memorandum.

- (ii) G.S.R. 232(E) published in Gazette of India dated the 17th March, 1976 together with an explanatory memorandum. [Placed in Library. See No. LT-10470/76].
- (4) A copy of the Medicinal and Toilet Preparations (Excise Duties) Construction of References Rules, 1976 (Hindi and English versions) published in Notification No. G.S.R. 127(E) in Gazette of India dated the 16th March, 1976, under sub-section (4) of section 19 of the Medicinal and Toilet Preparations (Excise Duties) Act, 1955. [Placed in Library. See No. LT-10471/76].

TENTH VALUATION REPORT OF LIC AS ON 31-3-75

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI-MATI SUSHILA ROHTAGI): I beg to lay on the Table a copy of the Tenth Valuation Report (Hindi and English versions) of the Life Insurance Corporation of India as on the 31st March, 1975, under section 29 of the Life Insurance Corporation Act, 1956 [Placed in Library. See No. LT-10472/76].

COMMITTEE ON PUBLIC UNDERTAKINGS

EIGHTIETH REPORT AND MINUTES'

SHRI AMARNATH VIDYALANKAR (Chandigarh): I beg to present the following Report and Minutes of the Committee on Public Undertakings:—

- (i) Eightieth Report of the Committee on Public Undertakings on Hindustan Antibiotics Limited.
- (ii) Minutes of the sittings of the Committee relating to the above Report.